Name of the corporate debtor: S V Distributors Private Limited Date of commencement of CIRP: 19th July 2024 (Copy of order received on 25th July 2024) List of creditors as: T-70-8-2024 List of Operational Creditors (other than Workmen, Employees and Government Dues)

Sl.	Name of creditor	Details of o	laim received	Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	Remarks, if any
No.		Date of	Amount	Amount of	Nature of	Amount covered	Amount covered	Whether	% voting	contingent	mutual dues,	claim not	claim under	
		receipt	claimed	claim	claim	by	by guarantee	related	share in	claim	that may be	admitted	verification	
				admitted		security interest		party?	CoC		set-off			
1	BLUEKNACK RETAIL LLP	07-08-2024	5,01,161	-	Unsecured		-	-	No	-	-	-	5,01,161	
2	DIONYSUS SUPPLY CHAIN PVT LTD	06-08-2024	50,74,110	-	Unsecured	-	-	-	No	-	-	-	50,74,110	
3	EUPHORIC BEVERAGES PRIVATE LIN	07-08-2024	3,70,753	-	Unsecured	-	-	-	No	-	-	-	3,70,753	
4	FB PATEL & CO	07-08-2024	1,58,010	-	Unsecured	-	-	-	No	-	-	-	1,58,010	
5	Intime Consultants LLP	08-08-2024	1,68,362	-	Unsecured	-	-	-	No	-	-	-	1,68,362	
	RAI & COMPANY	06-08-2024	43,450	-	Unsecured	-	-	-	No	-	-	-	43,450	
7	SANSUN STAFFING SOLUTIONS PRIV	05-08-2024	2,65,192	265192	Unsecured	-	-	-	No	-	-	-	-	
8	Shri Satinder Manocha	08-08-2024	60,65,430	-	Unsecured	-	-	-	No	-	-	-	60,65,430	
	SHEETAL STATIONERY	05-08-2024	1,22,704	-	Unsecured	-		-	No	-	-	8,092	1,14,612	
10	WILLIAM GRANT AND SONS INDIA I	07-08-2024	30,64,10,505	-	Unsecured	-	-	-	No	-	-	-	30,64,10,505	
			31,91,79,677	2,65,192						-		8,092	31,89,06,393	

Note: The above claims has been provisionally admitted, based on the documents and explanation submitted by the creditors, which is subject to the change/revision/modification upon receipt of the required relevant information/documents by Suspended Board of Directors to IRP acting as RP